

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 731/2000

New Delhi this the 1st day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Md. Irfan Ansari  
S/o Amir Ahmad Ansari,  
C/O Danish Crockery House  
Bazar Kalluganj, P.O. Najibabad,  
Distt. Bijnaur (U.P.). ... Applicant

(By Shri Abhay Prakash Sahay, Advocate )

-Versus-

1. Union of India through  
Secretary, Ministry of Railways,  
Rail Bhawan, New Delhi.
2. Chairman, Railway Board,  
Rail Bhawan, New Delhi.
3. Member Staff, Railway Board,  
Rail Bhawan, New Delhi.
4. Executive Director,  
Central Railway Recruitment Board,  
Rail Bhawan, New Delhi.
5. Railway Recruitment Board,  
Ajmer, Rajasthan,  
through its Chairman.
6. General Manager (E),  
Western Railway,  
Churchgate, Mumbai.
7. Chief Personnel Officer,  
Western Railway,  
Churchgate, Mumbai. ... Respondent

O R D E R (ORAL)

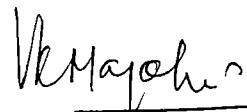
Shri Justice Ashok Agarwal :

Present O.A. is similar to O.A. No. 250/2000.  
As has been directed in the aforesaid O.A., we direct  
respondents 6 and 7 herein, namely, General Manager  
(E) Western Railway and Chief Personnel Officer,

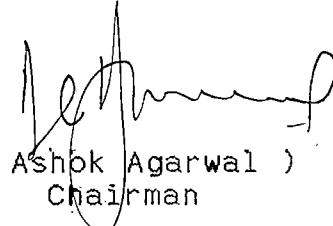
Western Railway, to consider the representation of the applicant at Annexure A-6 and intimate its result to applicant expeditiously and within a period of three weeks from the date of receipt of a copy of this order. (3)

2. Present O.A. is disposed of with the aforesaid directions.

Copy of this order may be issued Dasti.



( V. K. Majotra )  
Member (A)



( Ashok Agarwal )  
Chairman

/as/